

**MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI):**

(a) According to the Quarterly Monitoring System of the Ministry of Programme Implementation in respect of the projects costing over Rs. 20 crore each, as on 31st December, 1989 there is no centrally sponsored engineering project falling under heavy, medium and light engineering category under implementation in the State of Madhya Pradesh.

(b) and (c). Does not arise.

**Voluntary Organisations for Promotion of Cultural Activities**

2118. SHRISANTOSH KUMARGANGWAR: Will the PRIME MINISTER be pleased to state:

(a) state-wise names of voluntary organisations funded by Union Government for promotion of various cultural activities and programmes along with nature of projects and programmes and the amount of funds released in each case during each of the last three years and the current year; and

(b) the specific results achieved through these projects and programmes?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) and (b). The details are given in the statement ('A' and 'B') [Placed in Library. See No. LT 554/90]

[*Translation*]

**Pollution Controlling Arrangements in Industrial Units in Bareilly**

2119. SHRISANTOSH KUMARGANG-

WAR: Will the PRIME MINISTER be pleased to state:

(a) whether large industrial units in Bareilly division have necessary pollution controlling arrangements; and

(b) if not, the details of the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI):

(a) and (b). In Bareilly Division, there are 24 large units out of which 9 have installed effluent treatment plants (ETP). In 5 units, treatment plants are under construction, 3 units have partial treatment plants and 2 units have submitted a time bound programme for their installation.

The U.P. Pollution Control Board has taken legal action against 8 defaulting industries in Bareilly Division under the provisions of the Water (Prevention and Control of Pollution) Act, 1974 to ensure that these units meet the prescribed effluent standards.

[*English*]

**Pilotless Aircraft of Pakistan for Surveillance**

2120. PROF. VIJAY KUMAR MALHOTRA: Will the PRIME MINISTER be pleased to state:

(a) whether Pakistan has achieved a major break-through in the field of surveillance in the battle-field by indigenously producing a pilotless remote controlled aircraft equipped with most sensitive cameras; and

(b) if so, the details of the steps taken to meet the threat of surveillance of our territory in case of a war between the two countries?